

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 228 OF 2017 &
IA NO. 328 OF 2017

Dated : 23rd September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Kamachi Industries Ltd. Formerly know as ... Appellant(s)
Kamachi Sponge

Vs.

Tamil Nadu Generation & Distribution Co. Ltd. Respondent(s)
& Anr.

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramantahan
Mr. Utkarsh Singh
Mr. Damodar S.
Mr. Amail Nair

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. S. Valliyangam for R-2

ORDER

Judgment is reserved.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

pr/mkj